

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32195/2025 BLAPL/11132/2025	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	MONOMOY BASU VS	NILGIRI /181 /2023 A.D.J., NILGIRI(Baleshwar) ST/0000555/2023
2	D-BLAPL/32218/2025 BLAPL/11133/2025	SITA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /499 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DISTRICT) GR/0001213/2025
3	D-BLAPL/32221/2025 BLAPL/11134/2025	SITA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /520 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DISTRICT) GR/0001253/2025
4	D-BLAPL/32331/2025 BLAPL/11135/2025	MDMUJAHID @ CHHOTU @POLI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /456 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000115/2025
5	D-BLAPL/32224/2025 BLAPL/11136/2025	LAXMIDHAR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /204 /2024 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000031/2025
6	D-BLAPL/32339/2025 BLAPL/11137/2025	AKASH KIRSANI @ KRISANI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /241 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000118/2025
7	D-BLAPL/32231/2025 BLAPL/11138/2025	DASAMANT @ DASMAT BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /154 /2025 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000396/2025
8	D-BLAPL/32340/2025 BLAPL/11139/2025	JITU @ JIRU GOLORI @ JARU GALARI VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000073/2025
9	D-BLAPL/32341/2025 BLAPL/11140/2025	SAMEER KIRSANI @ KRISANI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /241 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000118/2025
10	D-BLAPL/32239/2025 BLAPL/11141/2025	SITAM HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /65 /2023 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarangapur) GR/0000154/2023
11	D-BLAPL/32342/2025 BLAPL/11142/2025	PRATAP BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(DISTRICT) 2(B)CC/0000003/2025

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12	D-BLAPL/32249/2025 BLAPL/11143/2025	BISWANATH DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	BHADRAK TOWN /495 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001948/2025
13	D-BLAPL/32343/2025 BLAPL/11144/2025	BIRAKISHORE BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
14	D-BLAPL/30616/2025 BLAPL/11145/2025	LITUNA @ SADANANDA DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	2(B)CC/0000003/2025 ATHGARH /43 /2023 A.D.J.,ATHAGARH(Cuttack)
15	D-BLAPL/32250/2025 BLAPL/11146/2025	SK. ARIF VS STATE OF ODISHA	DALIRANI BEHURAY VS	ST/0000145/2023 BHADRAK TOWN /495 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001948/2025
16	D-BLAPL/31506/2025 BLAPL/11147/2025	RAJENDRA SING VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /142 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000243/2025
17	D-BLAPL/32355/2025 BLAPL/11148/2025	NIRANJAN BARIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	G.R.P.S. (TITILAGARH) /15 /2025 A.D.J.,KANTABANJI(Balangir) Spl/0000002/2025
18	D-BLAPL/31630/2025 BLAPL/11149/2025	SANKAR GANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /283 /2025 J.M.F.C.,BHAPUR(Nayagarh ) GR/0000272/2025
19	D-BLAPL/31696/2025 BLAPL/11150/2025	KARTIK MALLICK @ KARTIK JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	PARADEEP LOCK /248 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000093/2025
20	D-BLAPL/32292/2025 BLAPL/11151/2025	AMJAD AHEMMAD KHAN @ AMJAD AHAMAD KHAN @ GORA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
21	D-BLAPL/31727/2025 BLAPL/11152/2025	AKHIL RANJAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
22	D-BLAPL/31780/2025 BLAPL/11153/2025	PRAHALLAD DUTTA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /168 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000161/2025
23	D-BLAPL/31832/2025	DEEPAK GOUDA	JYOTIRMAYA SAHOO	K.NUAGAON /244 /2025

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	BLAPL/11154/2025	VS STATE OF ODISHA	VS	J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000327/2025
24	D-BLAPL/32317/2025 BLAPL/11155/2025	RAMESH MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /371 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
25	D-BLAPL/31986/2025 BLAPL/11156/2025	CHANDRAKANTA PUJARI @ CHANDARAKANTA PUJARI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	Spl/0000044/2025 TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
26	D-BLAPL/32075/2025 BLAPL/11157/2025	SAMA DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 C.J.M.,BALASORE(Baleshwar) 2(B)CC/0000174/2025
27	D-BLAPL/32318/2025 BLAPL/11158/2025	BINOD RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	KHETRARAJPUR /59 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000537/2025
28	D-BLAPL/32078/2025 BLAPL/11159/2025	RUDRA PRATAP DAS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BELPAHAR /155 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000644/2025
29	D-BLAPL/32094/2025 BLAPL/11160/2025	AHALYA BAG VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir) 2(A)CC/0000009/2025
30	D-BLAPL/32323/2025 BLAPL/11161/2025	JYOTIRANJAN SWAIN VS STATE OF ODISHA	BISWAJIT SAHOO VS	BHANJANAGAR /1017 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
31	D-BLAPL/32176/2025 BLAPL/11162/2025	BIJAYA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	GR/0001692/2025 BRAHMANITARANG /39 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh)
32	D-BLAPL/32257/2025 BLAPL/11163/2025	BABLU @ BABULU KANHAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	Spl/0000017/2025 BOUDH /362 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000113/2025
33	D-BLAPL/32022/2025 BLAPL/11164/2025	TANKADHAR SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	N.T.P.C. /119 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000018/2025
34	D-BLAPL/32320/2025 BLAPL/11165/2025	BIRANCHI NARAYAN SAHOO VS	BASANTA KUMAR DAS VS	MAHANGA /86 /2025 A.D.J.,SALIPUR(Cuttack)

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35	D-BLAPL/32373/2025 BLAPL/11166/2025	STATE OF ODISHA SUMANTA DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	ST/000058/2025 // SPECIAL JUDGE, KALAHANDI(Kalahandi)
36	D-BLAPL/32500/2025 BLAPL/11167/2025	GADADHAR BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	2(A)CC/000028/2025 JONK /211 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada )
37	D-BLAPL/32504/2025 BLAPL/11168/2025	SURESH MAHAKUD VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	SA/000067/2025 BIRMAHARAJPUR /191 /2025 S.D.J.M.,BIRAMAHARAJPUR(Sonepur )
38	D-BLAPL/32029/2025 BLAPL/11169/2025	LINGU DALEI @ DEEPAK DALEI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	GR/0000406/2025 NACHUNI /288 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
39	D-BLAPL/32091/2025 BLAPL/11170/2025	DAMUSINGH BHATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0000506/2025 KODINGA /78 /2025 DISTRICT AND SESSIONS JUDGE,NAWAPARA
40	D-BLAPL/32251/2025 BLAPL/11171/2025	BAPI @ MANORANJAN PANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	CT/0000030/2025 KHAIRA /145 /2025 J.M.F.C.,SORO(Baleshwar)
41	D-BLAPL/32255/2025 BLAPL/11172/2025	BAPI @ MANORANJAN PANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	CT/0000740/2025 KHAIRA /144 /2025 J.M.F.C.,SORO(Baleshwar)
42	D-BLAPL/32335/2025 BLAPL/11173/2025	SUBHANKAR BISWAS VS STATE OF ODISHA	SARBESWAR SAHOO VS	CT/0000739/2025 KALIMELA /87 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
43	D-BLAPL/32264/2025 BLAPL/11174/2025	BANAMALI BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	Spl/0000113/2023 // SPECIAL JUDGE,BALLIGUDA(Kandhamar)
44	D-BLAPL/32344/2025 BLAPL/11175/2025	BABULA NAYAK VS STATE OF ODISHA	MAHES DAS VS	2(A)CC/000053/2025 BUGUDA /133 /2025 A.D.J.,BHANJANAGAR(Ganjam)
45	D-BLAPL/32267/2025 BLAPL/11176/2025	ARUN KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	ST/0000123/2025 //0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar)

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46	D-BLAPL/32346/2025 BLAPL/11177/2025	UMESH CHANDRA DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PHIRINGIA /83 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000070/2025
47	D-BLAPL/32347/2025 BLAPL/11178/2025	NATHIA @ BHAGYABAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000880/2025
48	D-BLAPL/32348/2025 BLAPL/11179/2025	DHOI MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000226/2025
49	D-BLAPL/32371/2025 BLAPL/11180/2025	GOBARDHAN BADANAYAK @ PATTNAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /241 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000118/2025
50	D-BLAPL/32396/2025 BLAPL/11181/2025	RAGHU @ DEBENDRA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /21 /2022 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000092/2022
51	D-BLAPL/32275/2025 BLAPL/11182/2025	MANJULATA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000304/2025
52	D-BLAPL/32284/2025 BLAPL/11183/2025	PRASANTA KUMAR PRADHAN @ RINTU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
53	D-BLAPL/32285/2025 BLAPL/11184/2025	UMESH MALLICK @ NANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /173 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001044/2025
54	D-BLAPL/32398/2025 BLAPL/11185/2025	GOVINDA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT TOWN /329 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000997/2024
55	D-BLAPL/32377/2025 BLAPL/11186/2025	JIUS @ JIHUSOYA RAITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	K.NUAGAON /270 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000355/2025
56	D-BLAPL/32387/2025 BLAPL/11187/2025	GYANENDRA DAS VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	PATTAMUNDAI /192 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000418/2025
57	D-BLAPL/32214/2025	NARESH PRADHAN	ARIJEET MISHRA	KEONJHAR SADAR /633 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11188/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( GR/0001917/2024
58	D-BLAPL/32389/2025 BLAPL/11189/2025	RAMESH KUMAR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000027/2025
59	D-BLAPL/32392/2025 BLAPL/11190/2025	ANIL KUMAR SAHOO @ ANIL @ PAPU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PURI TOWN /88 /2025 S.D.J.M.,PURI(Puri) GR/0000221/2025
60	D-BLAPL/32576/2025 BLAPL/11191/2025	MAHESWAR MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /337 /2025 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000433/2025
61	D-BLAPL/32336/2025 BLAPL/11192/2025	R. AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR( CT/0000276/2025
62	D-BLAPL/32514/2025 BLAPL/11193/2025	ABU SAHIK @ SAHID @ ABU SAEID HOWLADAR @ MD. ABU SAEED HOWLADAR VS STATE OF ODISHA	RAMDAS ACHARY VS	ASKA /514 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001620/2025
63	D-CMAPL/36140/2025 CMAPL/312/2025	SUBHABRATA JENA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// ( //
64	D-CMAPL/35715/2025 CMAPL/313/2025	SANTILATA SAMANTARAY VS BRAHMANANDA DAS	ADV. VS	// ( //
65	D-CMAPL/40414/2025 CMAPL/314/2025	TULASI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// ( //
66	D-CMAPL/35712/2025 CMAPL/315/2025	SANTILATA SAMANTARAY VS BRAHMANANDA DAS @ CHOUDHURY BRAHMANANDA DAS	ADV. VS	// ( //
67	D-CMP/42921/2025 CMP/1695/2025	RAMA MUDULI VS NARAYAN MUDULI	SACHIDANANDA SAHOO VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000047/2017
68	D-CMP/43049/2025 CMP/1696/2025	PURNA CHANDRA BISWAL @ PURNA CH BISWAL VS	DWARIKA PRASAD MOHANTY VS	// A.D.J.,KEONJHAR(Kendujhar)

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69	D-CMP/42919/2025 CMP/1697/2025	SANTOSH KUMAR BISWAL SEEMA PATTNAYAK VS ASWINI KUMAR PATEL	BISHNU PRASAD PRADHAN VS	RFA/0000228/1988 // 1ST. A.D.J.,ROURKELA(Sundargarh) Fao/0000007/2025
70	D-CMP/43041/2025 CMP/1698/2025	NALINI BIHARI MOHAPATRA VS BINAYA KUMAR PANDA	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000198/2014
71	D-CMP/42170/2025 CMP/1699/2025	RASANANDA MALLA VS TRILOCHAN MALLA	SASWAT KUMAR ROUT VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000016/2023
72	D-CMP/36974/2025 CMP/1700/2025	AJAY KUMAR BEHURA VS ALEKHA CHARAN BEHURA	NETRANANDA BISWAL VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttac Fd/0000001/2024
73	D-CMP/41848/2025 CMP/1701/2025	PINAKI PRASAD CHOUDHURY @ PINAKI PRASAD SIBA NARAYAN CHOUDHURY VS DURGA PRASAD CHOUDHURY	SAILESH DAS VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000598/2022
74	D-CMP/42804/2025 CMP/1702/2025	JIBANJYOTI BALIYARSINGH VS RAJIBA LOCHAN SAHOO	SASHIBHUSAN DAS VS	// CIVIL JUDGE SR.DIVISION CUM A.S.J. N CS/0000038/2024
75	D-CMP/41942/2025 CMP/1703/2025	CHITRALEKHA DEI @ DAS VS DAYANIDHI DAS	BIBHUDHANANDA MUDULI VS	// ADDL.CIVIL JUDGE (J.D.), DASPALLA(N CMA/0000003/2023
76	D-CMP/42040/2025 CMP/1704/2025	NIRUPAMA BISWAL VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000024/2025
77	D-CMP/42955/2025 CMP/1705/2025	ANNAPURNA BHUYAN VS BIJAYA KUMAR BALA	PRADEEPTA KUMAR SWAIN VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) IA/0000086/2023
78	D-CMP/43360/2025 CMP/1706/2025	SARAT CHANDRA PANDA VS RAJAT KUMAR MOHANTY	SAMIR KUMAR MISHRA (SR. ADV.) VS	// CIVIL JUDGE (JD),BARIPADA(Mayurbhan CS/0000196/2001
79	D-CMP/43518/2025 CMP/1707/2025	PRASANNAJEET CHAKRABARTY VS ASHOK KUMAR CHAKRABARTY	SOUGAT DASH VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000077/2019

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80	D-CMP/40634/2025 CMP/1708/2025	BADRI NARAYAN PATTANAYAK VS SUKANTI NAYAK	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) EC/0000002/2025
81	D-CMP/43396/2025 CMP/1709/2025	CHANDAN KUMAR BEHERA VS ITISHREE SAHOO	SIDHARTH SANKAR MOHAPATRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000225/2024
82	D-CMP/42311/2025 CMP/1710/2025	SHANTI BISHI VS RUPESWARI BHOI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CMA/0000001/2025
83	D-CMP/43443/2025 CMP/1711/2025	SARASWATI DEI VS GAGAN BEHARI DAS	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) CS/0000138/2005
84	D-CONTC/42246/2025 CONTC/4962/2025	SHASHIKANTA SWAIN VS SANJAY KUMAR SINGH,IAS	SAUBHAGYA KUMAR SAMAL VS	// () //
85	D-CONTC/42263/2025 CONTC/4963/2025	HIRAMANI MOHANTY VS ANANYA DAS,IAS	ADV. VS	// () //
86	D-CONTC/42424/2025 CONTC/4964/2025	R.PARSURAM VS SURESH KUMAR VSHISHTH,IAS	ADV. VS	// () //
87	D-CONTC/42426/2025 CONTC/4965/2025	DHARITRY SETHY @ ANIRBAN VS B.PARAMESWARAN,IAS	ADV. VS	// () //
88	D-CONTC/42536/2025 CONTC/4966/2025	LOKANATH SAHOO VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,ORISSA	ADV. VS	// () //
89	D-CONTC/42538/2025 CONTC/4967/2025	RAMESH CHANDRA SAHOO VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,ODISHA	ADV. VS	// () //
90	D-CONTC/42539/2025 CONTC/4968/2025	TRINATH BISWAL VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,ODISHA	ADV. VS	// () //
91	D-CONTC/42541/2025	SANTOSH KUMAR MAHABHOI	ADV.	//

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	CONTC/4969/2025	VS BIRENDRA KORKARA,DIRECTOR OF SECONDARY EDUCATION,ORISSA	VS	0 //
92	D-CONTC/42716/2025 CONTC/4970/2025	SARATA KUMAR PARIDA VS SALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //
93	D-CONTC/42542/2025 CONTC/4971/2025	SUSANTA MOHAPATRA VS USHA PADHEE,IAS	ADV. VS	// 0 //
94	D-CONTC/42719/2025 CONTC/4972/2025	NARAYAN PRASAD MOHANTY VS SALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //
95	D-CONTC/42593/2025 CONTC/4973/2025	RAMANANDA MISHRA VS NIVEDITA PRUSTY,IAS	ADV. VS	// 0 //
96	D-CONTC/42721/2025 CONTC/4974/2025	AJAY KUMAR GIRI VS SALINI PANDIT, IAS	ADV. VS	// 0 //
97	D-CONTC/42725/2025 CONTC/4975/2025	BAIKUNTHA NATH SAHU VS SALINI PANDIT, IAS	ADV. VS	// 0 //
98	D-CONTC/42726/2025 CONTC/4976/2025	PRAVATI BAGISH VS SALINI PANDIT, IAS	ADV. VS	// 0 //
99	D-CONTC/42875/2025 CONTC/4977/2025	NIRANJAN MALLIK VS SALINI PANDIT,IAS	ADV. VS	// 0 //
100	D-CONTC/42727/2025 CONTC/4978/2025	KUNI PATEL VS SALINI PANDIT, IAS	ADV. VS	// 0 //
101	D-CONTC/42877/2025 CONTC/4979/2025	JOSEPHIN KINDO VS SHALINI PANDIT,COMMNR.-CUM-SECY,S AND ME DEPT., ODISHA	ADV. VS	// 0 //
102	D-CONTC/42879/2025 CONTC/4980/2025	ASHA TOPPO VS	ADV. VS	// 0

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103	D-CONTC/42891/2025 CONTC/4981/2025	SHALINI PANDIT,COMMNR.-CUM-SECY,S AND ME DEPT., ODISHA PADMANAVA SAHU VS SALINI PANDIT,IAS	ADV. VS	// // ()
104	D-CONTC/42893/2025 CONTC/4982/2025	LUDGARD DUNG VS SALINI PANDIT,COMMNR. CUM SECY., S AND ME DEPT., ODISHA	ADV. VS	// () //
105	D-CONTC/42894/2025 CONTC/4983/2025	PRASANTA KUMAR SA VS PURNA CHANDRA SETHY,D.E.O.,MAYURBHANJ	ADV. VS	// () //
106	D-CONTC/42896/2025 CONTC/4984/2025	ANGELUS DUNG DUNG VS SALINI PANDIT,COMMNR. CUM SECY., S AND ME DEPT., ODISHA	ADV. VS	// () //
107	D-CONTC/42899/2025 CONTC/4985/2025	JAYACHANDRA BEHERA VS PURNA CHANDRA SETHY,D.E.O.,MAYURBHANJ	BIJAYALAXMI SAHOO VS	// () //
108	D-CONTC/42953/2025 CONTC/4986/2025	NIHARIKA PALTASINGH VS HEMANT BARIMAL,EXECUTIVE OFFICER,RAJDHANI PUJA SAMITI,BBSR,KHURDA	AKSHAYA KUMAR JENA VS	// () //
109	D-CONTC/39338/2025 CONTC/4987/2025	SURYA NARAYAN DASH VS MANAS RANJAN BARIK,PRINCIPAL SECY.,FOREST,ENVIRONMENT AND CLAIMATE CHANGE DEPT,ODISHA	ADV. VS	// () //
110	D-CONTC/40236/2025 CONTC/4988/2025	AKSHYA KUMAR MISHRA VS ANU GARG,IAS	ADV. VS	// () //
111	D-CONTC/42442/2025 CONTC/4989/2025	ANIL KUMAR PATRA VS SWATI MISHRA,OAS	ADV. VS	// () //
112	D-CONTC/42445/2025 CONTC/4990/2025	GAJENDRA BEHURA VS SWATI MISHRA,OAS	ADV. VS	// () //
113	D-CONTC/42446/2025 CONTC/4991/2025	MAHENDRA KUMAR MUDULI VS SWATI MISHRA,OAS	ADV. VS	// () //

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114	D-CONTC/42686/2025 CONTC/4992/2025	HRUSIKESH JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
115	D-CONTC/42743/2025 CONTC/4993/2025	SUDHIR KUMAR BEHERA VS NIRANJAN SAHOO, D.E.O-CUM-DIST. PROJECT COORDINATOR, ANGUL	ADV. VS	// 0 //
116	D-CONTC/42747/2025 CONTC/4994/2025	SUMANTA KUMAR PRADHAN VS NIRANJAN SAHOO, D.E.O-CUM-DIST. PROJECT COORDINATOR,SSA, ANGUL	ADV. VS	// 0 //
117	D-CONTC/42765/2025 CONTC/4995/2025	NARENDRA KUMAR GADANAYAK VS ANU GARG, IAS	ADV. VS	// 0 //
118	D-CONTC/42779/2025 CONTC/4996/2025	ARUN KUMAR HOTA VS NIYATI PATTNAIK, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/36296/2025 CONTC/4997/2025	BIJAYA KUMAR PRADHAN VS GUNANIDHI SATNAM,OSA	ADV. VS	// 0 //
120	D-CONTC/36298/2025 CONTC/4998/2025	HEERADHAR BEHERA VS KABINDRA KUMAR SAHOO,IAS	ADV. VS	// 0 //
121	D-CONTC/42454/2025 CONTC/4999/2025	KEDARNATH SARANGI VS ARVIND SINGH,CEO,TPCODL,,BBSR,KHORDHA	ADV. VS	// 0 //
122	D-CONTC/42906/2025 CONTC/5000/2025	TRINATH BISWAL VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0 //
123	D-CONTC/42908/2025 CONTC/5001/2025	LOKANATH SAHOO VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0 //
124	D-CONTC/37885/2025 CONTC/5002/2025	BHAGYABANTA KUANR VS ADITYA GOYAL,IAS	ADV. VS	// 0 //
125	D-CONTC/37890/2025	RAJESH KUMAR SAHU	ADV.	//

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	CONTC/5003/2025	VS ADITYA GOYAL,IAS	VS	() //
126	D-CONTC/42911/2025 CONTC/5004/2025	RAMESH CHANDRA SAHOO VS N.THIRUMALA NAIK,IAS	ADV. VS	// () //
127	D-CONTC/42912/2025 CONTC/5005/2025	SANTOSH KUMAR MAHABHOI VS N.THIRUMALA NAIK,IAS	ADV. VS	// () //
128	D-CONTC/42931/2025 CONTC/5006/2025	SWAYANDIPTA SAHOO VS GIRISH S.N.,IAS	ADV. VS	// () //
129	D-CONTC/41495/2025 CONTC/5007/2025	PRAFULLA KUMAR PARIDA VS AJIT KUMAR BARIK,B.E.O,PATTAMUNDAI,KENDRAPARA	ADV. VS	// () //
130	D-CONTC/42034/2025 CONTC/5008/2025	PANU CHARAN JENA VS ABINASH KUMAR NAHAR,TAHASILDAR,JAGANNATHPRASAD,GANJAM	ADV. VS	// () //
131	D-CONTC/42882/2025 CONTC/5009/2025	NIRMAL BAGARTI VS SALINI PANDIT,IAS	ADV. VS	// () //
132	D-CONTC/42885/2025 CONTC/5010/2025	ASHOK KUMAR JENA VS SHALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT., ODISHA	ADV. VS	// () //
133	D-CONTC/42888/2025 CONTC/5011/2025	BHAGYADHAR BAG VS SHALINI PANDIT,COMMNR.-CUM-SECY.,S AND ME DEPT., ODISHA	ADV. VS	// () //
134	D-CRLA/29276/2025 CRLA/1199/2025	SHANTILATA MALLICK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAULIAGANJA /12 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000119/2017
135	D-CRLA/31493/2025 CRLA/1200/2025	NARESH CHANDRA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	NARASINGHPUR /25 /2015 A.D.J.,ATHAGARH(Cuttack) ST/0000063/2015
136	D-CRLA/31568/2025 CRLA/1201/2025	SANJAY KUMAR DAS VS	ASHOK DAS VS	KHALLIKOTE /464 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar

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137	D-CRLA/32168/2025 CRLA/1202/2025	STATE OF ODISHA HIRAN@HIRANYA BAGH VS STATE OF ODISHA	NIRANJAN PANDA VS	Spl/0000117/2023 CHANDAHANDI /75 /2020 A.D.J.,UMERKOTE(Nabarangapur ) TR/0000019/2020
138	D-CRLA/32577/2025 CRLA/1203/2025	KRUSHNA CHANDRA BAG@MISHRA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /215 /2025 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000023/2025
139	D-CRLA/32352/2025 CRLA/1204/2025	RASIKA@PRAKASH PRADHANI VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	TIKIRI /120 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000040/2022
140	D-CRLA/29271/2025 CRLA/1205/2025	ABHIJIT SINGH VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000040/2023
141	D-CRLA/32153/2025 CRLA/1206/2025	SANIA @ SAHAZAN @ SAHAJAN KHAN VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	BALIPATNA /11 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000026/2021
142	D-CRLLP/32164/2025 CRLLP/82/2025	STATE OF ODISHA VS DEMKA MURMU	UDIT RANJAN JENA, A.G.A. VS	BADAMPAHAD /29 /2022 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000023/2022
143	D-CRLMA/27946/2025 CRLMA/152/2025	UNION OF INDIA VS HARIHAR NANDA	SUDIPTO PANDA (CENTRAL GOVT. COUNSEL) VS	NCB BHUBANESWAR /2 /2012 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000053/2012
144	D-CRLMC/31760/2025 CRLMC/4402/2025	TAPAS PRADHAN @ GUNIA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /121 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(K) GR/0001076/2018
145	D-CRLMC/31930/2025 CRLMC/4403/2025	SUDHANSU JANA@JENA@RAJU VS STATE OF ODISHA	DHANANJAYA DAS VS	MARINE PST TALCHUA /45 /2018 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000067/2018
146	D-CRLMC/32288/2025 CRLMC/4404/2025	AINTHU SAHU VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	KHAJURIPADA /17 /2018 ASST. SESSION JUDGE(WOMENS COURT) CT/0000082/2018
147	D-CRLMC/29552/2025 CRLMC/4405/2025	PRABHU PRASAD SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MAHILA P.S. BUXIBAZAR /123 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000715/2025

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148	D-CRLMC/31528/2025 CRLMC/4406/2025	PRAMOD GARADA VS STATE OF ODISHA	P.V.S.NANAJI ACHARY VS	JEYPURE SADAR /132 /2018 DISTRICT & SESIONS JUDGE,JEYPURE CT/0000120/2022
149	D-CRLMC/27136/2025 CRLMC/4407/2025	NANDI @ NARENDRA MAHALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /126 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000347/2022
150	D-CRLMC/32549/2025 CRLMC/4408/2025	RAJENDRA GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /2 /2013 J.M.F.C.,ASKA(Ganjam) GR/0000017/2013
151	D-CRLMC/32559/2025 CRLMC/4409/2025	RABINDRA BEHERA @ RABI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	BHANJANAGAR /72 /2014 A.D.J.,BHANJANAGAR(Ganjam) ST/0000153/2014
152	D-CRLMC/32447/2025 CRLMC/4410/2025	BIKASH CHANDRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /287 /2022 J.M.F.C,PARJANG(Dhenkanal) GR/0000275/2022
153	D-CRLMC/32468/2025 CRLMC/4411/2025	BRISHNU RAY@BISHNU RAY VS STATE OF ODISHA	ANIRUDHA DAS VS	UMERKOTE /82 /2021 A.D.J.,UMERKOTE(Nabarangapur ) TR/0000005/2021
154	D-CRLMC/32260/2025 CRLMC/4412/2025	PRADEEP RANA @ PRADEEP KUMAR RANA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BALUGAON P.S. /72 /2015 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000073/2015
155	D-CRLMC/32488/2025 CRLMC/4413/2025	PRAMILA ROUT@BENGA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAJNAGAR /61 /2006 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000419/2025
156	D-CRLMC/32543/2025 CRLMC/4414/2025	DILESWAR SAHOO VS STATE OF ODISHA	JASHOBANTA DASH VS	/ /0 S.D.J.M.,PALLAHARA(Anugul ) 2(B)CC/0000018/2012
157	D-CRLMC/32350/2025 CRLMC/4415/2025	UDAY@UAY KUMAR SETHI@SAMBHUNATH SETHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KHANTAPADA /517 /2016 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0002852/2016
158	D-CRLMC/31907/2025 CRLMC/4416/2025	SOUMYA RANJAN KANUNGO VS PRIYA RANJAN BEHERA	JNYANANANDA PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWA CRREV/0000003/2024
159	D-CRLMC/32541/2025	LUKESWAR UPADHYAYA	GOPAL PRASAD LAL	KHETRARAJPUR /237 /2025

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	CRLMC/4417/2025	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002211/2025
160	D-CRLMC/32566/2025 CRLMC/4418/2025	DEBABRATA DHUPAL VS STATE OF ODISHA	PRATIK NAYAK VS	BURLA /368 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR
161	D-CRLMC/32572/2025 CRLMC/4419/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Spl/0000018/2025 BARAMBA /290 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000385/2025
162	D-CRLMC/32724/2025 CRLMC/4420/2025	DURGA PRASAD KAR (D.P.KAR), IRS(RETD) VS CENTRAL BUREAU OF INVESTIGATION,BBSR	BHABATOSH PARHI VS	BHUBANESWAR CBI /19 /2005 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR TR/0000283/2008
163	D-CRLMC/28981/2025 CRLMC/4421/2025	LACHHAMAN SETHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE MAHILA /13 /2006 NAYADHIKARI GRAMYA NAYALAYA, JEYPORE GR/0000094/2007
164	D-CRLMC/31039/2025 CRLMC/4422/2025	TAPAN MAHALIK@TAPAN KUMAR MAHALIK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	PATTAMUNDAI /89 /2020 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000089/2020
165	D-CRLMC/32796/2025 CRLMC/4423/2025	DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 EXECUTIVE MAGISTRATE,KANAS(Puri) MIS.CASE/0000100/2025
166	D-CRLMC/32804/2025 CRLMC/4424/2025	MANTU DALEI@MANTU DALAI@BISAMITRA DALAI VS STATE OF ODISHA	ANITA SAHOO VS	BOLANGIR TOWN /230 /2017 SPECIAL JUDGE (POCSO), BOLANGIR(Balangir) Spl/0000069/2017
167	D-CRLMP/31970/2025 CRLMP/1379/2025	TANWEER HOSSAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 ()
168	D-CRLMP/32099/2025 CRLMP/1380/2025	JASIRUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	// PURUNABAZAR /204 /2025 ()
169	D-CRLMP/31332/2025 CRLMP/1381/2025	DR. ASHIT KUMAR DUTTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// / /0 ()
170	D-CRLMP/32060/2025 CRLMP/1382/2025	ANUPAMA SETHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// / /0 ()

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171	D-CRLMP/32005/2025 CRLMP/1383/2025	STATE OF ODISHA M/S EVOS BUILDCON PVT. LTD., KHURDA VS	SAIBRATA RATH VS	// / /0 ()
172	D-CRLMP/32177/2025 CRLMP/1384/2025	STATE OF ODISHA VIDHI RATHI VS	BISWOJEET LENKA VS	// / /0 ()
173	D-CRLMP/31341/2025 CRLMP/1385/2025	STATE OF ODISHA ARUNESH DUBEY VS	ALOK KUMAR MOHAPATRA VS	// INFOCITY PS /362 /2023 ()
174	D-CRLMP/31783/2025 CRLMP/1386/2025	STATE OF ODISHA RASMITA DAS VS	SAPAN KUMAR LENKA VS	// / /0 ()
175	D-CRLMP/31947/2025 CRLMP/1387/2025	STATE OF ODISHA RANJUBALA BEHERA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
176	D-CRLMP/32112/2025 CRLMP/1388/2025	STATE OF ODISHA PRASANNA JIT MALLA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
177	D-CRLMP/32114/2025 CRLMP/1389/2025	STATE OF ODISHA MANMMATH ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()
178	D-CRLMP/32407/2025 CRLMP/1390/2025	STATE OF ODISHA SANIL BHOI VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
179	D-CRLMP/32436/2025 CRLMP/1391/2025	STATE OF ODISHA SATYABHAMA SAHOO VS	AKSHAYA KUMAR NAYAK VS	// / /0 J.M.F.C.,CHANDIKHOLE(Jajapur )
180	D-CRLMP/32461/2025 CRLMP/1392/2025	STATE OF ODISHA BHAGIRATHI DAS VS	PARSURAM PANDA VS	// ICC/0000176/2022 NAIKANI-DIHI /220 /2024 ()
181	D-CRLMP/32517/2025 CRLMP/1393/2025	STATE OF ODISHA PABITRA KUMAR ROUT VS STATE OF ODISHA	AGASTI KANUNGO VS	// ATHGARH /266 /2025 () //

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182	D-CRLMP/32388/2025 CRLMP/1394/2025	MANAS BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
183	D-CRLMP/32397/2025 CRLMP/1395/2025	SIDHARTHA PRUSTY VS STATE OF ODISHA	SAILABALA JENA VS	//0 () //
184	D-CRLMP/31917/2025 CRLMP/1396/2025	BRUNDABATI BIDIKA VS PABITRA GANTA	GOPINATH MISHRA VS	//0 () //
185	D-CRLMP/31073/2025 CRLMP/1397/2025	ASIS KUMAR NAYAK VS MADHUSMITA SAMAL	SOMANATH SATAPATHY VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000190/2023
186	D-CRLMP/32380/2025 CRLMP/1398/2025	MANORANJAN PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
187	D-CRLMP/32383/2025 CRLMP/1399/2025	CHINMAYEE KABATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
188	D-CRLMP/32523/2025 CRLMP/1400/2025	DR. NIHAR RANJAN PATRA VS ADYASA PATRA	DEBA KUMAR RATH VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000214/2022
189	D-CRLREV/31829/2025 CRLREV/809/2025	ASHUTOSH SAHOO VS VIJAY LAXMI DAS	SUSANTA KUMAR NATH VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000051/2024
190	D-CRLREV/32144/2025 CRLREV/810/2025	SUSHANTA KUMAR KHAMARI @ BABULU KHAMARI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /147 /2021 A.D.J.,PADAMPUR(Bargarh ) Spl/0000065/2021
191	D-CRLREV/32308/2025 CRLREV/811/2025	SHESHADEB RATHA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /41 /2009 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000019/2014
192	D-CRLREV/29903/2025 CRLREV/812/2025	LIPIKA SAHOO VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	CHAULIAGANJA /261 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001132/2023
193	D-CRLREV/32409/2025	RAMESH CH. BEHERA	DHRUBA CHARAN ROUT	NISCHINTAKOILI /34 /2025

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	CRLREV/813/2025	VS STATE OF ODISHA	VS	C.J.M.,CUTTACK(Cuttack) ICC/0000017/2025
194	D-FAO/43188/2025 FAO/466/2025	MANDODARI SETHY VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000013/2025
195	D-FAO/40612/2025 FAO/467/2025	DIPAK RANJAN MOHANTY VS MANAGING DIRECTOR, M/S. MRF LTD.(DAHEJ PLANT)	DEBASISH PATNAIK VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000010/2022
196	D-FAO/43473/2025 FAO/468/2025	GAJENDRA KUMAR SINGH VS G.M.,HINGULA AREA, MAHANADI COAL FIELDS LTD.(MCL),ANGUL	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// A.D.J.,TALCHER(Anugul ) Tc/0000011/2018
197	D-JCRLA/32785/2025 JCRLA/181/2025	RAGHU HANS @ DHANA VS STATE OF ODISHA	ADV. VS	HEMGIR /127 /2016 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000026/2017
198	D-JCRLA/32784/2025 JCRLA/182/2025	MANGAL GARDIA VS STATE OF ODISHA	ADV. VS	SUNDARGARH SADAR /19 /2021 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000064/2022
199	D-JCRLA/32783/2025 JCRLA/183/2025	JATIA HEMBRAM VS STATE OF ODISHA	ADV. VS	KULIANA /50 /2009 A.D.J.,BARIPADA(Mayurbhanj) ST/0000005/2011
200	D-JCRLA/32782/2025 JCRLA/184/2025	KHETRA MUNDA VS STATE OF ODISHA	ADV. VS	THAKURMUNDA /47 /2017 SPECIAL JUDGE (POCSO), BARIPADA(Mayurbhanj) Spl/0000105/2017
201	D-JCRLA/32781/2025 JCRLA/185/2025	BIDA @ BIDYADHAR NAIK VS STATE OF ODISHA	ADV. VS	MURUDA /125 /2022 SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj) SC/0000274/2022
202	D-JCRLA/32780/2025 JCRLA/186/2025	RABI MUNDA VS STATE OF ODISHA	ADV. VS	JHARPOKHARIA /56 /2015 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000065/2015
203	D-JCRLA/32779/2025 JCRLA/187/2025	LAKHIRAM BINDHANI @ MUTUR VS STATE OF ODISHA	ADV. VS	GORUMOHISANI /41 /2020 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000067/2020
204	D-JCRLA/32778/2025 JCRLA/188/2025	SANTOSH SABAR VS	ADV. VS	R.UDAYAGIRI /76 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-JCRLA/32777/2025 JCRLA/189/2025	STATE OF ODISHA RAMANA BHUYAN VS STATE OF ORISSA	ADV. VS	Spl/0000026/2023 PUTASINGH /56 /2021 A.D.J., GUNUPUR(Rayagada ) CT/0000021/2022
206	D-JCRLA/32776/2025 JCRLA/190/2025	BIPRA NAYAK VS STATE OF ODISHA	ADV. VS	RAIKIA /66 /2021 A.D.J.,BALLIGUDA(Kandhamal) ST/0000077/2021
207	D-MATA/43276/2025 MATA/404/2025	JITENDRA BAL VS BISHNUPRIYA SAMAL	DEBIDUTTA MOHAPATRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000361/2022
208	D-MATA/43502/2025 MATA/405/2025	DR. NEELAM KUMARI PRIYADARSHI VS DR. SURENDRA KUMAR	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000276/2021
209	D-RPFAM/41622/2025 RPFAM/325/2025	KAILASH CHANDRA SAHOO VS MANORAMA SAHOO	GYANA RANJAN MAHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000152/2015
210	D-RSA/42810/2025 RSA/531/2025	UMAKANTA BEHERA VS SURESH KUMAR MOHANTY	SOUMYA MISHRA VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000071/2024
211	D-RSA/42803/2025 RSA/532/2025	LAXMIPRIYA SENAPATI VS BASANTI SENAPATI	SOURAV SUMAN BHUYAN VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000069/2016
212	D-RSA/38642/2025 RSA/533/2025	RAJANIKANTA PATTNAIK VS BIKRAM NAYAK	MANAS RANJAN BAUG VS	// A.D.J.,BHUBANESWAR(Khordha ) RFA/0000044/2017
213	D-RVWPET/37911/2025 RVWPET/240/2025	UTTAM KUMAR GARANAYAK VS SAUMYA RANJAN SAHOO	SAROJA KANTA SAMAL VS	// () //
214	D-RVWPET/41140/2025 RVWPET/241/2025	MANORAMA MAHARANA VS RAJENDRA KUMAR PANIGRAHI	ADV. VS	// () //
215	D-WA/43133/2025 WA/1670/2025	STATE OF ODISHA VS SHOVAN KUMAR SWAIN	SASWAT DAS, A.G.A VS	// () //

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216	D-WA/28538/2025 WA/1671/2025	STATE OF ODISHA VS HARINARAYAN PATRA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
217	D-WA/43132/2025 WA/1672/2025	STATE OF ODISHA VS MANDAKINI GURU	SASWAT DAS, A.G.A VS	// 0 //
218	D-WA/43668/2025 WA/1673/2025	RAMALATA NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
219	D-WA/42006/2025 WA/1674/2025	LIC OF INDIA,KHURDA VS SATYAVAN K.PANDA	SHAKTI PRASAD PANDA VS	// 0 //
220	D-WA/43004/2025 WA/1675/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL),KHURDA VS DUSMANTA SAMAL	BIBHUDDHENDRA DASH VS	// 0 //
221	D-WA/43170/2025 WA/1676/2025	DIRECTORATE OF ENFORCEMENT, SHIMLA VS SHAKTI RANJAN DASH	SIDHARTHA MISHRA VS	// 0 //
222	D-WA/43761/2025 WA/1677/2025	M/S. ADARSH NOBLE CORPORATION LTD.,KHURDA VS INDIAN OIL CORPORATION LTD.,JAGATSINGHPUR	SIDHARTH SHANKAR PADHY VS	// 0 //
223	D-WA/42634/2025 WA/1678/2025	SRI PRIYADARSHI SANGRAM KESHARI KHUNTIA VS HEMANTA NAYAK	SOHAN MISHRA VS	// 0 //
224	D-WA/42930/2025 WA/1679/2025	MONA KESHRI VS ELECTION OFFICER, PANPOSH REGULATED MARKET COMMITTEE CUM SUB COLLECTOR PANPOSH CUM CHAIRMAN R.M.C.	PRASANTA KUMAR JENA VS	// 0 //
225	D-WP(C)/42300/2025 WP(C)/30134/2025	BAISINGA GRAMPANCHAYAT STARIYA SANGHA, PAIKJUGARPUR, MAYURBHANJ VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
226	D-WP(C)/42299/2025 WP(C)/30135/2025	GADADEULIA G.P.L.F, BALKA, MAYURBHANJ VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
227	D-WP(C)/36380/2025	SAMIR KUMAR MISHRA	SHASHI BHUSAN JENA	//

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	WP(C)/30136/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/42523/2025 WP(C)/30137/2025	KUSUMA MANJARI MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
229	D-WP(C)/42527/2025 WP(C)/30138/2025	PRASANTA KUMAR BARAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
230	D-WP(C)/42532/2025 WP(C)/30139/2025	SUSILA MALLICK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
231	D-WP(C)/40779/2025 WP(C)/30140/2025	SANTOSH KUMAR GUIN VS RESERVE BANK OF INDIA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/43288/2025 WP(C)/30141/2025	SUBODHA CHANDRA MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
233	D-WP(C)/42574/2025 WP(C)/30142/2025	RAMESH CHANDRA TRIPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
234	D-WP(C)/42625/2025 WP(C)/30143/2025	M/S TD CONSTRUCTION, SUNDERGARH VS THE COMMISSIONER, GST AND CX COMMISSIONERATE ROURKELA, SUNDERGARH	SABYASACHI PANDA VS	// 0 //
235	D-WP(C)/43216/2025 WP(C)/30144/2025	SUSMITA JENA VS STATE OF ORISSA	ASHOK KUMAR SAHOO VS	// 0 //
236	D-WP(C)/43203/2025 WP(C)/30145/2025	SRIKANTA NANDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
237	D-WP(C)/42710/2025 WP(C)/30146/2025	SANDHYARANI PANDA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
238	D-WP(C)/41315/2025 WP(C)/30147/2025	KARTIKESWAR BEHERA VS	MANOJ KUMAR PANDA VS	// 0

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239	D-WP(C)/43378/2025 WP(C)/30148/2025	MAHANADI COAL FIELD LIMITED(MCL),SAMBALPUR SAYED IFTEKHAR VS SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	TRILOCHAN BARIK VS	// // ()
240	D-WP(C)/42961/2025 WP(C)/30149/2025	SRIKANT PUROHIT VS STATE OF ODISHA	SANGRAM JENA VS	// // ()
241	D-WP(C)/42925/2025 WP(C)/30150/2025	GOKULANANDA BHAKTA VS ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BALASORE	KHIROD KUMAR PANIGRAHI VS	// // ()
242	D-WP(C)/42001/2025 WP(C)/30151/2025	PUJARANI SAHOO VS UNION OF INDIA	AKSHAYA KUMAR PANDEY VS	// // ()
243	D-WP(C)/43389/2025 WP(C)/30152/2025	BAIJAYANT KUMAR BEHERA VS COLLECTOR CUM DISTRICT MAGISTRATE, ANGUL	AKSHAYA KUMAR JENA VS	// // ()
244	D-WP(C)/42741/2025 WP(C)/30153/2025	M/S UNIQUE CONSTRUCTION, KHURDHA VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR-1 DIVISION	KAJAL SAHOO VS	// // ()
245	D-WP(C)/42318/2025 WP(C)/30154/2025	JAGABANDHU PADHI VS THE COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// // ()
246	D-WP(C)/43185/2025 WP(C)/30155/2025	DEBRAJ GOLORY VS STATE OF ODISHA	PAMI RATH VS	// // ()
247	D-WP(C)/43669/2025 WP(C)/30156/2025	PALUNI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// // ()
248	D-WP(C)/43351/2025 WP(C)/30157/2025	PANIR PUSKAR SAGAR @ PANEER PUSKAR SAGAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// // ()
249	D-WP(C)/42420/2025 WP(C)/30158/2025	SANKHA CHANDRA TUDU VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// // ()

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250	D-WP(C)/42206/2025 WP(C)/30159/2025	KANHEIPUR NARISHAKTI MAHASANGHA, TANGI BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
251	D-WP(C)/42669/2025 WP(C)/30160/2025	GOBINDA PRASAD MEHER VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
252	D-WP(C)/42425/2025 WP(C)/30161/2025	BANSPAL GRAMPANCHAYAT SARIYA SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
253	D-WP(C)/42125/2025 WP(C)/30162/2025	M/S. MERCURY RASAYANS, GANJAM VS UNION OF INDIA	SOURAV SUMAN BHUYAN VS	// 0 //
254	D-WP(C)/42495/2025 WP(C)/30163/2025	RANJITA SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
255	D-WP(C)/43198/2025 WP(C)/30164/2025	RAMAHARI SWAIN VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
256	D-WP(C)/43213/2025 WP(C)/30165/2025	HIMADRI BISWAL VS MANAGER ORIENTAL INSURANCE COMPANY LTD., BBSR	PRAMOD KUMAR ROUT VS	// 0 //
257	D-WP(C)/42982/2025 WP(C)/30166/2025	SALILA KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
258	D-WP(C)/42498/2025 WP(C)/30167/2025	PRASANNA KUMAR BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
259	D-WP(C)/42502/2025 WP(C)/30168/2025	KAMINI RAUL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
260	D-WP(C)/42534/2025 WP(C)/30169/2025	SHRINIBASH PARIDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
261	D-WP(C)/43183/2025	SATYABRATA MANDAL	MANOJA KUMAR KHUNTIA	//

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	WP(C)/30170/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42637/2025 WP(C)/30171/2025	GUMUDANI KRISHNA RAO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
263	D-WP(C)/42795/2025 WP(C)/30172/2025	DR.ARUNA KUMAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
264	D-WP(C)/43265/2025 WP(C)/30173/2025	HEMANT KUMAR PATNAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
265	D-WP(C)/43022/2025 WP(C)/30174/2025	SIDHANTA GOUDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
266	D-WP(C)/43289/2025 WP(C)/30175/2025	BAISHNAB CHARAN SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
267	D-WP(C)/42797/2025 WP(C)/30176/2025	AMBALLA KRISHNA KUMAR VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	// 0 //
268	D-WP(C)/43071/2025 WP(C)/30177/2025	SITAKANTA MAHAPATRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
269	D-WP(C)/42811/2025 WP(C)/30178/2025	DURJADHAN SAHOO VS STATE OF ODISHA	SUBRAT KUMAR NANDA VS	// 0 //
270	D-WP(C)/43097/2025 WP(C)/30179/2025	UPAMA BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
271	D-WP(C)/43294/2025 WP(C)/30180/2025	THE SUNDERGARH REGIONAL MARKETING COOPERATIVE SOCIETY LTD, SUNDERGARH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
272	D-WP(C)/43121/2025 WP(C)/30181/2025	LALIT KUMAR PANDA VS	ANUP UDAYA SENAPATI VS	// 0

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273	D-WP(C)/43266/2025 WP(C)/30182/2025	STATE OF ODISHA BIDYADHAR PATRA VS	SAILAZA NANDAN DAS VS	// // 0
274	D-WP(C)/43297/2025 WP(C)/30183/2025	STATE OF ODISHA MADHUBASANTI GANANATYA, BHADRAK VS	SUBASH CH PANI VS	// // 0
275	D-WP(C)/36730/2025 WP(C)/30184/2025	STATE OF ODISHA DEBADATTA BADRA@ MUNDA VS	RABI NARAYAN BEHERA VS	// // 0
276	D-WP(C)/42835/2025 WP(C)/30185/2025	NHA OF INDIA, KEONJHAR KANCHAN RAM VS	ADHIRAJ MOHANTY VS	// // 0
277	D-WP(C)/40572/2025 WP(C)/30186/2025	STATE OF ODISHA PRAKASH NAYAK VS	BAMADEV BARAL VS	// // 0
278	D-WP(C)/43106/2025 WP(C)/30187/2025	THE COLLECTOR, NAYAGARH CHHABILA MOHAN MALLA VS	ANUP UDAYA SENAPATI VS	// // 0
279	D-WP(C)/42943/2025 WP(C)/30188/2025	STATE OF ODISHA BAIKUNTHANATH SARANGI VS	DIPTI RANJAN BHOKTA VS	// // 0
280	D-WP(C)/43187/2025 WP(C)/30189/2025	STATE OF ODISHA GANESH DAS VS	PRATYASISH MOHANTY VS	// // 0
281	D-WP(C)/43193/2025 WP(C)/30190/2025	STATE OF ODISHA SUBHADARSHANI GHOSH VS	SONALI PRUSTY VS	// // 0
282	D-WP(C)/42929/2025 WP(C)/30191/2025	STATE OF ODISHA SUCHITRA PADHI VS	KULADA NANDA DAS VS	// // 0
283	D-WP(C)/36731/2025 WP(C)/30192/2025	STATE OF ODISHA RABINDRA MUNDA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	RABI NARAYAN BEHERA VS	// // 0 //

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284	D-WP(C)/43195/2025 WP(C)/30193/2025	JAGANATH BADATYA VS STATE OF ODISHA	PRATYASISH MOHANTY VS	// 0 //
285	D-WP(C)/41723/2025 WP(C)/30194/2025	AJAYA BEHERA VS STATE OF ODISHA	SUBASH CH. BAIRIGANJAN VS	// 0 //
286	D-WP(C)/42952/2025 WP(C)/30195/2025	DAMAYANTI PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
287	D-WP(C)/42941/2025 WP(C)/30196/2025	SARAT CHANDRA MUND VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/42999/2025 WP(C)/30197/2025	ALYANA GUNNAYYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
289	D-WP(C)/43007/2025 WP(C)/30198/2025	NIRUPAMA MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR MISHRA VS	// 0 //
290	D-WP(C)/43190/2025 WP(C)/30199/2025	SAHIL KHORA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
291	D-WP(C)/42272/2025 WP(C)/30200/2025	KUNJA BISOI VS UNION OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //
292	D-WP(C)/42782/2025 WP(C)/30201/2025	MURALIDHAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
293	D-WP(C)/34967/2025 WP(C)/30202/2025	M/S.CH.AAIJAZUDDIN AHMED VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// 0 //
294	D-WP(C)/43192/2025 WP(C)/30203/2025	DIPTI RANJAN SWAIN VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
295	D-WP(C)/41297/2025	PRANESH CHANDRA TARAFDAR	PRONOY MOHANTY	//

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	WP(C)/30204/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42488/2025 WP(C)/30205/2025	BASANTI DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
297	D-WP(C)/43118/2025 WP(C)/30206/2025	LALITA PATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
298	D-WP(C)/42655/2025 WP(C)/30207/2025	BAMANGHATI SILPA MAZDOOR SANGHA, RAIRANGPUR, MAYURBHANJ VS THE STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
299	D-WP(C)/42533/2025 WP(C)/30208/2025	BIPIN BIHARI NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
300	D-WP(C)/41365/2025 WP(C)/30209/2025	HIMANGINI SINGH VS THE ASSESSMENT UNIT, INCOME TAX DEPT., NATIONAL FACELESS ASSESSMENT	BIJAY PANDA VS CENTRE,DELHI	// 0 //
301	D-WP(C)/43197/2025 WP(C)/30210/2025	DHUSASAN MUKHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
302	D-WP(C)/43084/2025 WP(C)/30211/2025	JOGENDRA BISWAL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
303	D-WP(C)/42859/2025 WP(C)/30212/2025	ARPITA ARUNDHATI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
304	D-WP(C)/25460/2025 WP(C)/30213/2025	GOUTAM NAIK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
305	D-WP(C)/43780/2025 WP(C)/30214/2025	ANTUNI KISHAN VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
306	D-WP(C)/43523/2025 WP(C)/30215/2025	DAYANIDHI NAYAK VS	ASHOK KUMAR SWAIN VS	// 0

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307	D-WP(C)/43077/2025 WP(C)/30216/2025	ODISHA GRAMEEN BANK, GANDAMUNDA, KHORDHA KAILASH CHANDRA ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// // 0 //
308	D-WP(C)/36372/2025 WP(C)/30217/2025	DEBARAJ BARGE VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
309	D-WP(C)/42232/2025 WP(C)/30218/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
310	D-WP(C)/42068/2025 WP(C)/30219/2025	SUJEET KUMAR PRADHAN VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
311	D-WP(C)/42763/2025 WP(C)/30220/2025	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
312	D-WP(C)/42491/2025 WP(C)/30221/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
313	D-WP(C)/43054/2025 WP(C)/30222/2025	PARSURAM SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
314	D-WP(C)/43096/2025 WP(C)/30223/2025	NIRANJAN PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
315	D-WP(C)/43229/2025 WP(C)/30224/2025	PRABIN KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
316	D-WP(C)/42568/2025 WP(C)/30225/2025	BISWAJIT BEHERA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
317	D-WP(C)/42247/2025 WP(C)/30226/2025	CHIRANJIBI BISWAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/43098/2025 WP(C)/30227/2025	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
319	D-WP(C)/43016/2025 WP(C)/30228/2025	DEEPU GOUDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
320	D-WP(C)/42487/2025 WP(C)/30229/2025	JAYDEB MOHANTY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
321	D-WP(C)/43115/2025 WP(C)/30230/2025	SIVA CHARAN JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
322	D-WP(C)/42544/2025 WP(C)/30231/2025	RAJEEV SAHOO VS STATE OF ODISHA	BRAJA KISHORE SAHOO VS	// 0 //
323	D-WP(C)/42490/2025 WP(C)/30232/2025	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
324	D-WP(C)/40758/2025 WP(C)/30233/2025	NILAMANI LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
325	D-WP(C)/43450/2025 WP(C)/30234/2025	BISWARANJAN MOHAPATRA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD	TRILOCHAN DASH VS	// 0 //
326	D-WP(C)/42518/2025 WP(C)/30235/2025	PRAFULLA KUMAR CHOUDHURY VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	JATA DHARI BARIK VS	// 0 //
327	D-WP(C)/43101/2025 WP(C)/30236/2025	NIRANJAN NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
328	D-WP(C)/42778/2025 WP(C)/30237/2025	SURENDRA DAS VS SURENDRA SAHU @ SURENDRA SAW	SAPAN KUMAR PAL VS	// 0 //
329	D-WP(C)/42910/2025	BENUDHAR PARIDA	MANAS RANJAN DHAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30238/2025	VS	VS	0
		THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI		//
330	D-WP(C)/43103/2025	AKSHAYA KUMAR MOHANTY	ANUP UDAYA SENAPATI	//
	WP(C)/30239/2025	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/42916/2025	ARUN DEBASIS	BISHNU CHARAN SAHU	//
	WP(C)/30240/2025	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/43240/2025	CHHABILA NAIK	DINESH KUMAR PANDA	//
	WP(C)/30241/2025	VS	VS	0
		DIRECTOR (ST) CUM-SPECIAL SECY ST AND SC DEVELOPMENT, BBSR		//
333	D-WP(C)/43243/2025	GOKUL KHALKO	DINESH KUMAR PANDA	//
	WP(C)/30242/2025	VS	VS	0
		THE COLLECTOR AND DISTRICT MAGISTRATE, SAMBALPUR		//
334	D-WP(C)/43460/2025	TRINATH SHAKTI GROUP(SHG) BHADRAK	JAGAJIBAN PRADHAN	//
	WP(C)/30243/2025	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/43245/2025	SUSHANTA KUMAR KATUAL	MANORANJAN PADHI	//
	WP(C)/30244/2025	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/43141/2025	RASHMITA MALLICK	SOHARDDA SUMAN	//
	WP(C)/30245/2025	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/43357/2025	TARANI KUMAR CHOUDHURY	BUDHIRAM DAS	//
	WP(C)/30246/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/43147/2025	RAJESH CHANDRA PATI	SATYA SINDHU KASHYAP	//
	WP(C)/30247/2025	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/43407/2025	SAMBHUNATH SINGH	MAHESWAR MOHANTY	//
	WP(C)/30248/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/43786/2025	KALPANA MOHANTY	RAJJEET ROY	//
	WP(C)/30249/2025	VS	VS	0

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341	D-WP(C)/43281/2025 WP(C)/30250/2025	STATE OF ODISHA GIRIDHAR CHOUDHURY VS	NISHAT AFREEN VS	// // 0
342	D-WP(C)/43212/2025 WP(C)/30251/2025	STATE OF ODISHA JOGENDRA PURTY VS	SOM SEKHAR RATH VS	// // 0
343	D-WP(C)/42824/2025 WP(C)/30252/2025	STATE OF ODISHA SUBHASRI SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
344	D-WP(C)/43566/2025 WP(C)/30253/2025	STATE OF ODISHA JHLI GOUDA VS	DEBASISH PATNAIK VS	// // 0
345	D-WP(C)/43796/2025 WP(C)/30254/2025	THE MANAGER, ICICI LOMBARD HEALTH CARE, ICICI BANK TOWER, HYDRABAD BISHNU SAHU VS	SURYAKANTA DWIBEDI VS	// // 0
346	D-WP(C)/43547/2025 WP(C)/30255/2025	STATE OF ODISHA MINAKSHI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
347	D-WP(C)/43548/2025 WP(C)/30256/2025	STATE OF ODISHA SURYANARAYAN PANDA VS	ARUPANANDA GOSWAMY VS	// // 0
348	D-WP(C)/43410/2025 WP(C)/30257/2025	STATE OF ODISHA PRIYANKA SAMANT VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
349	D-WP(C)/43462/2025 WP(C)/30258/2025	STATE OF ODISHA JAYAKRUSHNA PADHI VS	BUDHIRAM DAS VS	// // 0
350	D-WP(C)/43549/2025 WP(C)/30259/2025	THE STATE OF ODISHA MANAS RANJAN DASH VS	DURGESH NARAYAN RATH VS	// // 0
351	D-WP(C)/43567/2025 WP(C)/30260/2025	STATE OF ODISHA PURVI SAI PRIYADARSINI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/43471/2025 WP(C)/30261/2025	KAILASH JANI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
353	D-WP(C)/43805/2025 WP(C)/30262/2025	SRIKANTA CHANDRA SAMAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
354	D-WP(C)/43783/2025 WP(C)/30263/2025	MARTAND SHARDUL VS MEERA KANUNGO	PUSPAMITRA MOHAPATRA VS	// 0 //
355	D-WP(C)/43466/2025 WP(C)/30264/2025	JAYAKRUSHNA PADHI VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
356	D-WP(C)/42959/2025 WP(C)/30265/2025	SASMITA RANI PANDA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
357	D-WP(C)/43478/2025 WP(C)/30266/2025	SUKANTI SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
358	D-WP(C)/43364/2025 WP(C)/30267/2025	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
359	D-WP(C)/43091/2025 WP(C)/30268/2025	SUNAKAR ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
360	D-WP(C)/43088/2025 WP(C)/30269/2025	LAXMIDHAR BARIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
361	D-WP(C)/42967/2025 WP(C)/30270/2025	KUBER PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
362	D-WP(C)/43601/2025 WP(C)/30271/2025	M/S. DIGAMBAR ROAD LINES, GANJAM VS COMNR (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	P RAMAKRISHNA PATRO VS	// 0 //
363	D-WP(C)/43628/2025	MANINI PANDA	SAROJA KANTA SAMAL	//

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	WP(C)/30272/2025	VS STATE OF ORISSA	VS	0 //
364	D-WP(C)/42580/2025 WP(C)/30273/2025	NEELAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
365	D-WP(C)/42973/2025 WP(C)/30274/2025	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
366	D-WP(C)/43457/2025 WP(C)/30275/2025	JAYAKRUSHNA PADHI VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
367	D-WP(C)/43574/2025 WP(C)/30276/2025	BISHWAJIT BHUYAN VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
368	D-WP(C)/41121/2025 WP(C)/30277/2025	KANHU CHARAN PATRA VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
369	D-WP(C)/42337/2025 WP(C)/30278/2025	GOKULA NANDA BEJ VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
370	D-WP(C)/38572/2025 WP(C)/30279/2025	SARAT CHANDRA JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
371	D-WP(C)/43401/2025 WP(C)/30280/2025	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
372	D-WP(C)/43907/2025 WP(C)/30281/2025	PRAVATI MANJARI PRUSTY VS SWARNALATA SAHOO	NIROD KUMAR SAHU VS	// 0 //
373	D-WP(C)/42830/2025 WP(C)/30282/2025	LAXMIPRIYA SWAIN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
374	D-WP(C)/43469/2025 WP(C)/30283/2025	SANJANA MEHER VS	ABHILASH MISHRA VS	// 0

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375	D-WP(C)/43444/2025 WP(C)/30284/2025	SUNIL KUMAR MEHER JHARANA @ BINODINI KALET VS STATE OF ORISSA	BHARAT BHUSAN ROUSTRAY VS	// // 0 //
376	D-WP(C)/42907/2025 WP(C)/30285/2025	BABAJI BEHERA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
377	D-WP(C)/43358/2025 WP(C)/30286/2025	PREMANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
378	D-WP(C)/43845/2025 WP(C)/30287/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
379	D-WP(C)/42909/2025 WP(C)/30288/2025	SURENDRA SAHU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
380	D-WP(C)/43850/2025 WP(C)/30289/2025	SAROJINI BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
381	D-WP(C)/43298/2025 WP(C)/30290/2025	PRAMOD NAYAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
382	D-WP(C)/40982/2025 WP(C)/30291/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
383	D-WP(C)/43558/2025 WP(C)/30292/2025	BHOGESHWAR GRAM PANCHAYAT STARIYA MAHASANGA, JAGATSINGHPUR VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
384	D-WP(C)/43211/2025 WP(C)/30293/2025	MANORANJAN SAHOO VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
385	D-WP(C)/43736/2025 WP(C)/30294/2025	KAMINI KANTA PANDA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //

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386	D-WP(C)/42586/2025 WP(C)/30295/2025	SARBESWAR DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// () //
387	D-WP(C)/43602/2025 WP(C)/30296/2025	MAA DURGABATI TRADERS, DHENKANAL VS SUPERINTENDENT, DHENKANAL	LAXMINARAYAN SAHOO VS	// () //
388	D-WP(C)/42895/2025 WP(C)/30297/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// () //
389	D-WP(C)/43580/2025 WP(C)/30298/2025	AMBIKA PRASAD DASH VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
390	D-WP(C)/43578/2025 WP(C)/30299/2025	LIPSA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
391	D-WPCRL/31913/2025 WPCRL/146/2025	CHAITANYA KHATUA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	PATTAMUNDAI RURAL PS /319 /2025 () //
392	D-WPCRL/31954/2025 WPCRL/147/2025	ANNAPURNA PADHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDIPUR /103 /2025 () //
393	D-WPCRL/32626/2025 WPCRL/148/2025	TAPAN MANDAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATTAMUNDAI /275 /2025 () //
394	D-ABLAPL/31969/2025 ABLAPL/12381/2025	PREMANANDA BEHERA VS STATE OF ODISHA	SAGARIKA SAHOO VS	SATYABADI /295 /2025 () //
395	D-ABLAPL/31978/2025 ABLAPL/12382/2025	PURNABASI ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /687 /2025 () //
396	D-ABLAPL/31982/2025 ABLAPL/12383/2025	SURESH CHANDRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
397	D-ABLAPL/31985/2025	SUBASH JENA	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12384/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/31989/2025 ABLAPL/12385/2025	SAMIR KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BAMUNIGAM /96 /2025 () //
399	D-ABLAPL/32357/2025 ABLAPL/12386/2025	PRASANTA @ PRASAD CHANDAN VS STATE OF ODISHA	SIDHARTHA DAS VS	MURIBAHAL /211 /2025 () //
400	D-ABLAPL/32329/2025 ABLAPL/12387/2025	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAMBHA (KHALLIKOTE) /669 /2024 () //
401	D-ABLAPL/32354/2025 ABLAPL/12388/2025	GUNA SAGAR RANA VS STATE OF ODISHA	DEBABRATA DASH VS	TITILAGARH /339 /2025 () //
402	D-ABLAPL/32424/2025 ABLAPL/12389/2025	LALIT SETHI VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	UMERKOTE /323 /2025 () //
403	D-ABLAPL/31654/2025 ABLAPL/12390/2025	SK. MD. SAFAYAT ALI VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	BASTA /319 /2025 () //
404	D-ABLAPL/32425/2025 ABLAPL/12391/2025	HRUDANANDA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /342 /2025 () //
405	D-ABLAPL/31679/2025 ABLAPL/12392/2025	BIKRAM KISHORE LENKA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	MADHUPATNA /256 /2025 () //
406	D-ABLAPL/31967/2025 ABLAPL/12393/2025	RAJENDRA KUMAR BEHERA @ RAJESH BEHERA @ SUNA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	DARGHA BAZAR /232 /2025 () //
407	D-ABLAPL/32428/2025 ABLAPL/12394/2025	DILIP KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	/ /0 () //
408	D-ABLAPL/32431/2025 ABLAPL/12395/2025	G. CHIRANJIBI REDDY VS	SAUBHAGYA KETAN NAYAK VS	DHARAKOT PS /383 /2025 ()

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409	D-ABLAPL/31990/2025 ABLAPL/12396/2025	STATE OF ODISHA TUSAR KUMAR DEV @ SANU DAS VS	BINAYA BHUSAN ROUTRAY VS	// BALIANTA P.S. /429 /2024 ()
410	D-ABLAPL/32433/2025 ABLAPL/12397/2025	STATE OF ODISHA KARTTIKA @ KARTIK MOHANTY VS	KULDEEP MOHANTY VS	// / /0 ()
411	D-ABLAPL/32032/2025 ABLAPL/12398/2025	STATE OF ODISHA RUBITA SAHOO VS	SEJAL NAYAK VS	// RAJKANIKA /511 /2025 ()
412	D-ABLAPL/32442/2025 ABLAPL/12399/2025	STATE OF ODISHA NITYANAND SAMANTA VS	SURYAKANTA DWIBEDI VS	// SINGLA /169 /2025 ()
413	D-ABLAPL/32054/2025 ABLAPL/12400/2025	STATE OF ODISHA PRAVEEN @ PRAVIN SINGH VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /533 /2025 ()
414	D-ABLAPL/32445/2025 ABLAPL/12401/2025	STATE OF ODISHA NIGAMA URMA VS	SURYAKANTA DWIBEDI VS	// BOUDH /68 /2024 ()
415	D-ABLAPL/32069/2025 ABLAPL/12402/2025	STATE OF ODISHA BIKASH BISWAL VS	TARA PRASAD MOHAPATRA VS	// PURI TOWN /423 /2025 ()
416	D-ABLAPL/32077/2025 ABLAPL/12403/2025	STATE OF ODISHA ALOK JENA VS	MANOJ BIHARI DAS VS	// AIRPORT P.S. /171 /2025 ()
417	D-ABLAPL/32132/2025 ABLAPL/12404/2025	STATE OF ODISHA SURESH SWAIN @ CHINGU SWAIN VS	SASHIBHUSAN DAS VS	// JAGATSINGPUR /671 /2025 ()
418	D-ABLAPL/32446/2025 ABLAPL/12405/2025	STATE OF ODISHA YUVRAJ NAYAK VS	ABHAS MOHANTY VS	// DAMANJODI /129 /2025 ()
419	D-ABLAPL/32337/2025 ABLAPL/12406/2025	STATE OF ODISHA BABULU PANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ORKEL /151 /2025 () //

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420	D-ABLAPL/32449/2025 ABLAPL/12407/2025	SUNIL KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /885 /2025 () //
421	D-ABLAPL/32451/2025 ABLAPL/12408/2025	AKASH KUMAR NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	DAMANJODI /129 /2025 () //
422	D-ABLAPL/32406/2025 ABLAPL/12409/2025	GOBINDA PRADHAN @ PADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /355 /2025 () //
423	D-ABLAPL/32415/2025 ABLAPL/12410/2025	RAHUL KHUNTIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /417 /2025 () //
424	D-ABLAPL/32416/2025 ABLAPL/12411/2025	DHIRENDRA SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /829 /2025 () //
425	D-ABLAPL/32423/2025 ABLAPL/12412/2025	JOGESWAR SAHOO @ SIPUN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /349 /2025 () //
426	D-ABLAPL/32452/2025 ABLAPL/12413/2025	GANGA @ GANGADHAR SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	SATYABADI /274 /2025 () //
427	D-ABLAPL/32458/2025 ABLAPL/12414/2025	MANOJ BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /239 /2025 () //
428	D-ABLAPL/32261/2025 ABLAPL/12415/2025	BISU @ BISWAJIT RANA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	DELANGA /391 /2025 () //
429	D-ABLAPL/32333/2025 ABLAPL/12416/2025	SRIDHAR SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /158 /2025 () //
430	D-ABLAPL/32345/2025 ABLAPL/12417/2025	SMRUTI RANJAN BISWAL VS STATE OF ODISHA	MAHES DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
431	D-ABLAPL/32263/2025	SAHIL ALLI @ GURAN	PRIYANKA MOHAPATRA	CHOUDWAR /549 /2025

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	ABLAPL/12418/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/32460/2025 ABLAPL/12419/2025	SIPU BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SARAT /89 /2025 () //
433	D-ABLAPL/32349/2025 ABLAPL/12420/2025	GURU @ AHESHAN @ AHESAN SAHA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PURUNABAZAR /200 /2025 () //
434	D-ABLAPL/32291/2025 ABLAPL/12421/2025	RAJASHREE INDRANI DAS VS STATE OF ODISHA	SADHAN MOHANTY VS	NIALI /85 /2025 () //
435	D-ABLAPL/32463/2025 ABLAPL/12422/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SARAT /89 /2025 () //
436	D-ABLAPL/32303/2025 ABLAPL/12423/2025	AMRUTA NAIK VS STATE OF ODISHA	NIBEDITA MOHANTY VS	DEOGARH /432 /2025 () //
437	D-ABLAPL/32369/2025 ABLAPL/12424/2025	TILOTTAMA DAS @ SANJUKTA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHANDABALI /429 /2025 () //
438	D-ABLAPL/32465/2025 ABLAPL/12425/2025	SOUMYA RANJAN MOHAPATRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	CHANDANPUR /122 /2025 () //
439	D-ABLAPL/32305/2025 ABLAPL/12426/2025	SHRABAN KUMAR BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /202 /2025 () //
440	D-ABLAPL/32469/2025 ABLAPL/12427/2025	SANTANU KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /300 /2025 () //
441	D-ABLAPL/32385/2025 ABLAPL/12428/2025	ITISH KUMAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LAXMISAGAR P.S. /376 /2025 () //
442	D-ABLAPL/32311/2025 ABLAPL/12429/2025	SUSHANTA BEJ VS	AKSHAYA KUMAR SAHOO VS	SONEPUR /189 /2025 ()

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### CASES REGISTERED REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/32391/2025 ABLAPL/12430/2025	STATE OF ODISHA TAPAS DAS VS	PRAMOD KUMAR JENA VS	// SINGLA /151 /2025 ()
444	D-ABLAPL/31478/2025 ABLAPL/12431/2025	STATE OF ODISHA SUBASISH SAMAL VS	PREMRAJ GOUDA VS	// BISSAMCUTTACK /139 /2025 ()
445	D-ABLAPL/32399/2025 ABLAPL/12432/2025	STATE OF ODISHA AGASTI BAG VS	UMA CHARAN MISHRA VS	// KANTABANJI /380 /2025 ()
446	D-ABLAPL/32314/2025 ABLAPL/12433/2025	STATE OF ODISHA RINKU @ TOSANAND BAGH VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /472 /2025 ()
447	D-ABLAPL/32438/2025 ABLAPL/12434/2025	STATE OF ODISHA JALESWAR LAKRA VS	SURYAKANTA DWIBEDI VS	// RAJGANGPUR /477 /2025 ()
448	D-ABLAPL/32325/2025 ABLAPL/12435/2025	STATE OF ODISHA DEEPAK MUDULI VS	SIRISH CHANDRA TRIPATHY VS	// GOPALPRASAD /266 /2025 ()
449	D-ABLAPL/32328/2025 ABLAPL/12436/2025	STATE OF ODISHA SUNIL BEHERA @ SUNIL KUMAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// RAMBHA (KHALLIKOTE) /671 /2024 ()
450	D-ABLAPL/32400/2025 ABLAPL/12437/2025	STATE OF ODISHA HARIHARA LENKA VS	AMITAV TRIPATHY VS	// BOLAGARH P.S. /141 /2025 ()
451	D-ABLAPL/32330/2025 ABLAPL/12438/2025	STATE OF ODISHA SUNIL BEHERA @ SUNIL KUMAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// RAMBHA (KHALLIKOTE) /675 /2024 ()
452	D-ABLAPL/32332/2025 ABLAPL/12439/2025	STATE OF ODISHA SUNIL BEHERA @ SUNIL KUMAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// RAMBHA (KHALLIKOTE) /670 /2024 ()
453	D-ABLAPL/32266/2025 ABLAPL/12440/2025	STATE OF ODISHA BIBHUDUTTA BALIARSINGH VS STATE OF ODISHA	SATYAPURNA PANDA VS	// DELANGA /280 /2025 () //

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### CASES REGISTERED REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/32306/2025 ABLAPL/12441/2025	RAGHUNATH SAHOO @ RAGHUNATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LALBAG /265 /2024 () //
455	D-ABLAPL/32338/2025 ABLAPL/12442/2025	PRASANJIT SARKAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /248 /2025 () //
456	D-ABLAPL/31483/2025 ABLAPL/12443/2025	BHIMA SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /468 /2023 () //
457	D-ABLAPL/32434/2025 ABLAPL/12444/2025	JAYAKRUSHNA @ JAYAKRISSNA DALABEHERA VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	BHUBANESWAR VIGILANCE /21 /2015 () //
458	D-ABLAPL/31551/2025 ABLAPL/12445/2025	ANIL MAHANANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BURLA /554 /2022 () //
459	D-ABLAPL/32441/2025 ABLAPL/12446/2025	BIJAY LAXMI NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	DAMANJODI /129 /2025 () //
460	D-ABLAPL/31663/2025 ABLAPL/12447/2025	PRAVAT KUMAR MAHATARAY@ALU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /254 /2025 () //
461	D-ABLAPL/32471/2025 ABLAPL/12448/2025	BHAGA @ BHAGABAT BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /315 /2025 () //
462	D-ABLAPL/31683/2025 ABLAPL/12449/2025	INDRAMANI PANIGRAHI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /456 /2025 () //
463	D-ABLAPL/32496/2025 ABLAPL/12450/2025	MUKTIKANTA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /240 /2025 () //
464	D-ABLAPL/32188/2025 ABLAPL/12451/2025	SK. GULJAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /94 /2025 () //
465	D-ABLAPL/31846/2025	CHUMKI KANHAR	ROHIT RANJAN RAY	TIKABALI /110 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12452/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/32498/2025 ABLAPL/12453/2025	AKASH KUMAR NAYAK @ MAHENDRA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /240 /2025 () //
467	D-ABLAPL/32658/2025 ABLAPL/12454/2025	SIMANCHAL PUROHIT VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	/ /0 () //
468	D-ABLAPL/30835/2025 ABLAPL/12455/2025	SAHIL @ MANUA BHOI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	JAGATSINGPUR /603 /2025 () //
469	D-ABLAPL/32573/2025 ABLAPL/12456/2025	CHANDRA SEKHAR MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /468 /2025 () //
470	D-ABLAPL/32163/2025 ABLAPL/12457/2025	DIPU SAHOO @ AMIT KUMAR SAHOO VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	MANCHESWAR P.S. /603 /2025 () //
471	D-ABLAPL/32182/2025 ABLAPL/12458/2025	AKSHAYA PRADHAN @ AKHI VS STATE OF ODISHA	ANAND JENA VS	ANGUL TOWN /993 /2025 () //
472	D-ABLAPL/32242/2025 ABLAPL/12459/2025	B.SANTOSH REDDY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KORAPUT SADAR /158 /2025 () //
473	D-ABLAPL/32623/2025 ABLAPL/12460/2025	UTTAM SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /116 /2025 () //
474	D-ABLAPL/31928/2025 ABLAPL/12461/2025	RAJENDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /445 /2025 () //
475	D-ABLAPL/32564/2025 ABLAPL/12462/2025	SWADHIN KUMAR HOTA VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BAIDESWAR /182 /2025 () //